

**NATIONAL COMPANY LAW TRIBUNAL,
CHANDIGARH BENCH, CHANDIGARH.**

**CA No.20/2018
CP (IB) No.36/Chd/CHD/2017
(Decided matter)**

**Under Section 60 (5) of the
Insolvency and Bankruptcy
Code, 2016.**

In the matter of:

Shivek Labs Limited,
Plot No.104, Industrial Area,Phase-1,
Chandigarh.

....Applicant-Corporate Debtor.

Present: Mr.Manish Jain, Advocate with Ms.Divya Sharma,
Advocate for the Applicant-Corporate Debtor.
Mr.R.S.Bhatia, Advocate for respondent-PNB.

Reply has been filed by the respondent with copy to the
counsel opposite. Arguments heard. Reserved.

Sd/-
(Justice R.P.Nagrath)
Member (Judicial)

Sd/-
(Pradeep R.Sethi)
Member (Technical)

March 07, 2018.
Ashwani